

12.18 hrs.

PAPERS LAID ON THE TABLE

ACTION ON GOVERNMENT ASSURANCES,
PROMISES AND UNDERTAKINGS

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy each of the following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of the Second Lok Sabha:—

- (i) Supplementary Statement No. 1—Fourteenth Session, 1961. [See Appendix I, annexure No. 69]
- (ii) Supplementary Statement No. VIII—Thirteenth Session 1961. [See Appendix I, Annexure No. 70]
- (iii) Supplementary Statement No. IX—Twelfth Session 1960. [See Appendix I, annexure No. 71]
- (iv) Supplementary Statement No. XIII—Eleventh Session, 1960. [See Appendix I, annexure No. 72]
- (v) Supplementary Statement No. XVII—Tenth Session, 1960. [See Appendix I, annexure No. 73]
- (vi) Supplementary Statement No. XVIII—Ninth Session, 1959. [See Appendix I, annexure No. 74.]
- (vii) Supplementary Statement No. XXI—Eighth Session, 1959. [See Appendix I, annexure No. 75]

NOTIFICATIONS UNDER DELHI DEVELOPMENT ACT

The Minister of Health (Shri Karmarkar): I beg to lay on the Table a copy each of the following Notifica-

tions under section 58 of the Delhi Development Act, 1957:—

- (i) The Delhi Development (Betterment Charge Arbitration) Rules, 1961, published in Notification No. G.S.R. 1111, dated the 9th September 1961. [Placed in Library, See No. LT-3338/61.]
- (ii) The Delhi Development Authority (Salaries, Allowances and Conditions of Service) Regulations, 1961, published in Notification No. S.O. 2226 dated 16th September 1961. [Placed in Library, See No. 3339/61.]

NOTIFICATION UNDER MOTOR VEHICLES ACT

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a copy of Notification No. F. 12/34/60-Transport published in Delhi Gazette dated the 7th September 1961, making certain further amendments to the Delhi Motor Vehicles Rules, 1940, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library, See No. LT-3340/61.]

NOTIFICATIONS UNDER INDIAN AIRCRAFT ACT

The Deputy Minister of Civil Aviation (Shri Mohiuddin): I beg to lay on the Table a copy of the Indian Aircraft (Amendment) Rules, 1961, published in Notification No. G.S.R. 1304 dated the 28th October 1961, under section 14A of the Indian Aircraft Act, 1934, along with an explanatory note.

[Placed in Library, See No. LT-3341/61.]

12.18 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to